

RBI/2010-11/20
DNBS.PD.CC. No.180 / 03.10.042 / 2010-11

July 1, 2010

All NBFCs (Excluding RNBCs)

Dear Sirs,

Master Circular - Returns to be submitted by NBFCs

In order to have all current instructions in one place, the Reserve Bank of India has issued master circulars to NBFCs on various subjects. It is advised that instructions on various returns to be submitted by NBFCs issued upto June 30, 2010, have been compiled herein. A consolidated list of all such instructions is enclosed for ready reference. The master circular has also been placed on the RBI web-site (<http://www.rbi.org.in>).

Yours sincerely

(Uma Subramaniam)
Chief General Manager-in-Charge

NBFCs are required to submit various returns to RBI w.r.t their deposit acceptance, prudential norms compliance, ALM etc. Detailed instructions regarding submission of returns by NBFCs have been issued through various company circulars. A list of such returns to be submitted by NBFCs-D, NBFCs-ND-SI and others is as under:

A. Returns to be submitted by deposit taking NBFCs

1. **NBS-1** Annual Returns on deposits in First Schedule.¹
2. **NBS-2** Half-yearly return on Prudential Norms is required to be submitted by NBFC accepting public deposits.²
3. **NBS-3** Quarterly return on Liquid Assets by deposit taking NBFC.³
4. **NBS-4** Monthly return of critical parameters by a rejected company holding public deposits⁴
5. **NBS-5** Monetary and supervisory return by NBFC having public deposits of Rs.20 crore and above.⁵
6. **NBS-6** Monthly return on exposure to capital market by deposit taking NBFC with total assets of Rs 100 crore and above .⁶
7. **Half-yearly ALM return** by NBFC holding public deposits of more than Rs.20 crore or asset size of more than Rs. 100 crore.⁷
8. Audited Balance sheet and Auditor's Report by NBFC accepting public deposits.⁸

B. Returns to be submitted by NBFCs-ND-SI

¹ Inserted vide Notification No.DFC.118/DG (SPT)-98 dated January 31, 1998

² Inserted vide Notification No. DNBS. 192 / DG (VL)-2007 dated February 22, 2007

³ Inserted vide Notification No DFC(COC) No.108.ED(JRP)/97 dated April 30, 1997

⁴ Inserted vide DNBS (PD) CC. No. 19/02.01/2001-02 dated April 22, 2002.

⁵ Inserted vide DNBS (PD) CC. No. 19/02.01/2001-02 dated April 22, 2002.

⁶ Inserted vide Notification No. DNBS. 192 / DG (VL)-2007 dated February 22, 2007

⁷ Inserted vide DNBS (PD).CC.No.15 /02.01 / 2000-2001 dated June 27, 2001

⁸ Inserted vide Notification No.DFC.118/DG (SPT)-98 dated January 31, 1998

1. **NBS-7** An annual statement of capital funds, risk weighted assets, risk asset ratio etc., as at end of March every year for NBFC-ND-SI⁹
2. **Monthly Return on Important Financial Parameters of NBFCs-ND-SI** ¹⁰

ALM returns:

3. Statement of short term dynamic liquidity in format ALM [NBS-ALM1] - Monthly,
4. Statement of structural liquidity in format ALM [NBS-ALM2] Half Yearly
5. Statement of Interest Rate Sensitivity in format ALM -[NBS-ALM3], Half yearly .¹¹

C. Quarterly return on important financial parameters of non deposit taking NBFCs having assets of more than Rs, 50 crore and above but less than Rs 100 crore

Basic information like name of the company, address. NOF, profit / loss during the last three years has to be submitted quarterly by non-deposit taking NBFCs with asset size between Rs 50 crore and Rs 100 crore.¹²

D. Other Returns

1. As at the end of March every year, all NBFCs are required to submit an annual certificate duly certified by the Statutory Auditors that the company is engaged in the business of NBFIs requiring it to hold the CoR. The certificate shall also indicate the asset / income pattern of the NBFC for making it eligible for classification as AFC, Investment Company, or Loan Company.¹³

⁹ Inserted vide DNBS.PD/ CC.No. 93 / 03.05.002 /2006-07 dated April 27, 2007

¹⁰ Inserted vide DNBS (RID) C.C. No. 57/02.05.15/2005-06 dated September 6 , 2005

¹¹ Inserted vide Notification No. DNBS. 200 / CGM(PK)-2008 dated August 1, 2008

¹² Inserted vide DNBS.PD/ CC.No.130 / 03.05.002 /2008-09 dated September 24, 2008

¹³ Inserted vide DNBS (PD) C.C. No. 79 / 03.05.002/ 2006-07 September 21, 2006 and DNBS (PD) C.C. No. 81 / 03.05.002/ 2006-07 dated October 19, 2006

2. NBFC with FDI has to submit a half yearly (half year ending March and September) certificate to the effect that it has complied with the minimum capitalisation norms and that its activities are restricted to the activities prescribed under FEMA.¹⁴

A table showing periodicity and particulars of returns is as per Annex .

¹⁴ Inserted vide DNBS (PD).CC. No 167 /03.10.01 /2009-10 dated February 04, 2010

Reporting dates and Due dates for Returns to be submitted by NBFCs

Sr No	Name of the Return	Short Name	Periodicity	Reference Date	Reporting Time	Due on	Purpose	To be submitted by
1.	Annual Returns By deposit taking NBFCs (As required by “Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998”.)	NBS1	Annual	31st March	6 months	30th Sept	Details of Assets And Liabilities	NBFCs-D
2.	Half-Yearly Statement of Capital Funds, Risk Assets etc as required under the Non-Banking Financial Companies Prudential Norms (Reserve Bank) Directions 2007 By deposit taking NBFCs	NBS2	Half yearly	31 st March / 30th Sept	3 months	30th June/ 31st Dec	Capital Funds, Risk Assets, Asset Classification etc	NBFCs-D
3.	Quarterly Return on Statutory Liquid Assets as per Section 45 IB of the Act By Deposit Taking NBFCs	NBS3	Quarterly	31st March/ 30th June/ 30th Sept/ 31st Dec	15 days	15th April/ 15th July/ 15th Oct/ 15th Jan	Statutory Liquid Assets	NBFCs-D
4.	Quarterly Return on Repayment of Deposits	NBS4	-do-	-do-	-do-	-do-	Details of Public	NBFCs holding public

	by the Rejected Companies holding Public Deposits (The return was subsequently simplified for better response)						Deposits, Other Liabilities	deposits whose application for Certificate of Registration under Section 45-IA of RBI Act, 1934 have been rejected
5.	Quarterly submission of Monetary and Supervisory Return	NBS5	Quarterly	31st March/ 30th June/ 30th Sept/ 31st Dec	10 days	10th April/ 10th July/ 10th Oct/ 10th Jan	Components of Assets, Liabilities, Interest Rates, Cash Inflow/Outflow etc.	NBFCs-D holding Public Deposits of Rs.20 crore and above as per the last audited balance sheet.
6.	Monthly Return on Capital Market Exposure	NBS6	Monthly	As at the end of the month	7days	7th day of next month	Details of Capital Market Exposure	NBFCs-D
7.	Annual Return of Capital Funds, Risk-Asset Ratio from NBFCs-ND-SI (Supervisory Return)	NBS7	Annual	31st March	3 months	30th June	Capital Funds, Risk Assets, Risk Weighted off-balance	NBFCs-ND-SI

							sheet items (Non-Funded Exposures), Asset Classification etc.	
8.	Asset-Liability Management (ALM) Return	ALM	Half yearly	31st March/ 30th Sept	1 month	30th April/ 30th Oct	Structural Liquidity, Short-term dynamic liquidity, Interest Rate sensitivity etc.	NBFCs-D having public deposit of Rs 20 crore
9.	A Statement of short term dynamic liquidity in format ALM -NBS-ALM1	ALM-1	Monthly	As at end of the month	10 days	10th day of next month	Short-term dynamic liquidity	NBFC-ND-SI
10.	Statement of structural liquidity in format ALM – NBS-ALM2	ALM-2	Half yearly	31st March/ 30th Sept	20 days	20th April/ 20th Oct	Structural liquidity	NBFC-ND-SI
11.	Statement of Interest Rate Sensitivity in format ALM-NBS-ALM3.	ALM-3	Half yearly	31st March/ 30th Sept	20 days	20th April/ 20th Oct	Interest Rate sensitivity	NBFC-ND-SI
12.	Monthly Return on Important Financial	100 Crore NBFCs-	Monthly	end of every month	7days	7th of next month	Sources and Application of	NBFC-ND-SI

	Parameters of NBFCs not accepting/holding public deposits and having asset size of Rs.100 crore and above	ND-SI					Funds, Profit and Loss Account, Asset Classification, Bank's/FIs exposure on the company, Details of Capital Market Exposure, Foreign Sources etc.	
13	Quarterly return to be submitted by non-deposit taking NBFCs with asset size of Rs 50 crore and above but less than Rs 100 crore,		Quarterly.	31st March/ 30th June/ 30th Sept/ 31st Dec	within a period of one month from the close of the quarter		Basic information like name of the company, address. NOF, profit / loss during the last three years	

Note: NBFCs-D -> Deposit taking Non-Banking Financial Companies (NBFCs);
 NBFCs-ND -> Non-Deposit taking NBFCs.
 NBFCs-ND-SI -> Non-Banking Financial Companies (NBFCs) not accepting/holding public deposits and having asset sizes of Rs.100 crore and above
 (also termed as Systemically Important NBFCs or in short NBFCs-ND-SI)

List of Circulars**Appendix**

Sr. No.	Circular No.	Date
(i)	Notification No.DFC.118/DG (SPT)-98	January 31, 1998
(ii)	<u>NOTIFICATION No. DNBS. 192 / DG (VL)-2007</u>	February 22, 2007
(iii)	<u>NOTIFICATION No. DNBS. 193 / DG (VL)-2007</u>	February 22, 2007
(iv)	Notification DFC(COC) No.108.ED(JRP)/97	April 30, 1997
(v)	Notification No. DFC.120/ED(G)-98	January 31, 1998
(vi)	Notification No.DFC.121/ED(G)-98	January 31, 1998
(vii)	<u>DNBS.PD/ CC.No. 93 / 03.05.002 /2006-07</u>	April 27, 2007
(viii)	<u>DNBS (RID) C.C. No. 57/02.05.15/2005-06</u>	September 6 , 2005
(ix)	<u>DNBS (PD). CC. No. 125/03.05.002 / 2008-2009</u>	August 1, 2008